

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) According to the verification report received from the Ministry of Labour, the number of verified membership amongst the port workers in Paradip Port are as follows:

S. No.	Name of the Union	Verified Membership of the Union amongst Port employees
1.	(i) Paradip Port Workers' Union (group of Shri Nishamani Khuntia)	1528
	(ii) Paradip Port Workers' Union (group of Shri Pradyumna Bal)	510
2.	Paradip Port Shramik Sangh	280
3.	Paradip Shramik Congress	170
4.	Paradip Port Ministerial Employees Association	Full records not produced.
TOTAL		2488

But this verification has been disputed by 12 Members of Parliament from Orissa.

(c) As 12 Members of Parliament from Orissa have made representations stating that the verification has not been done properly, the entire question is, therefore, being further examined before labour trustees are appointed on the Port Trust Board.

Hanuman Temple in Dadwada

8303. SHRI LALJI BHAI: Will the Minister of DEFENCE be pleased to state:

(a) whether there is an ancient Hanuman temple in Dadwada area in Kota (Rajasthan) where hundreds of devotees go daily for 'darshan' but the Defence Ministry has acquired the nearby land and closed the way to the temple as a result of which there is great resentment among the people; and

(b) if so, Government's reaction thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). There is a temple of Hanumanji in Dadwada area in Kota (Rajasthan), which was constructed on Defence land. However, it is not a fact that access to the temple has been closed because of some new construction on the adjoining land, nor have any representations been received from the local population in this regard.

Setting up of Sangeet Academy Studio for A.L.R. and T.V. in Gwalior

8304. SHRI MADHAVRAO SCINDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering for setting up Sangeet Academy Studio for Radio and T.V. Centre at Gwalior in very near future;

(b) if so, details thereof;

(c) whether he has received representation to this effect from prominent citizens of the city and State of Madhya Pradesh; and

(d) if so, his reaction in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (d). Representations have been received for setting up studios for A.I.R. and a T.V. Centre at Gwalior. There was also one for setting up a Sangeet Academy.

A scheme for setting up studios for A.I.R. Gwalior is presently under implementation. The studios are expected to be ready by 1980 when the Gwalior station will become a full-fledged programme originating station.

There is no proposal to set up a T.V. centre at Gwalior due to constraint on resources. Nor is there any proposal to set up a Sangeet Academy at Gwalior. However, the Sangeet Natak Academy have recently considered a proposal to set up a School of Hindustani Music at Gwalior and are of the view that it would be more appropriate if such a School is established and administered by the State Government.

Setting up of a Watch Factory by Indo-Swiss Joint Enterprise

8305. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Hegde and Golay Limited, an Indo-Swiss Joint Enterprise have outlined a five point programme to establish watch industry in small scale sector and submitted the same to the Government for grant of licence;

(b) if so, details thereof; and

(c) reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) to (c). The reference in part (a) of the Question is presumably to a letter of 10th January, 1978 circulated by M/s. Hegde & Golay Ltd., Bangalore to the President of Janata Party and others. In this letter, the Chairman of this company has *inter-alia* expressed certain views on the development of horological engineering in the small scale sector. Briefly, he has suggested that import of parts like cases, dials etc. and complete watches may be banned, a Cell may be set up in the Directorate of Anti-Smuggling to inspect watch dealers so as to act as a deterrent to smugglers, a team of experts should undertake a review of the policy with regard to import and manufacture of watches in the country, import of complete watches, if considered necessary, should be on Government account and with Government label and trademark and that the profits so earned and custom duties so collected should be utilised as subsidiary on interest on investments by the small scale sector during gestation period.

Government have examined these suggestions but do not consider them to be in tune with the twin objectives of the Government to curb unauthorised imports of watches through smuggling and to increase indigenous availability of watches.

Setting up of District Planning Body

8306. SHRI MADHAVRAO SCINDIA: Will the Minister of PLANNING be pleased to state:

(a) in order to play the role of true representative of the people, whether Government propose to consider the proposal to set up District Level Planning Body to be headed by the Member of Parliament elected from the particular district in the country;